

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

C.P-17/(ND)/2017

IN THE MATTER OF:

Mr. Vibhor Gupta & Ors. .. PETITIONER

Vs.

Rajesh Buildcon & Infras. (P) Limited .... RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 11.9.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : Mr. Ashish Aggarwal, Advocate  
Mr. Gurcharan Singh, Advocate..for Res. 6 & 7

ORDER

As in C.P. No.48 (ND)/08.

*Sd/-*  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
11.9.2017